

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :9

CP NO. (IB) 437/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : ENVIRON CARE PRODUCTS L.L.P. V/S LEEL ELECTRICALS LTD.

SECTION: 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. NISHANT MEHROTRA, ADV.

COUNSEL FOR RESPONDENT : SH. KRISHNA DEV VYAS ALONGWITH SH. RAM KAUSHIK, ADVS.

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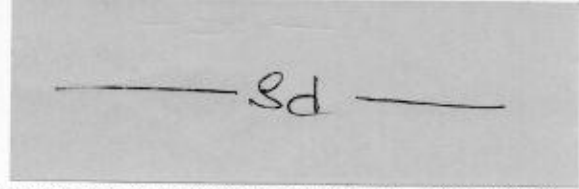
The matter was taken up today through Video Conferencing.

Heard Sh. Nishant Mehrotra, Advocate for the Petitioner and Sh. Krishna Dev Vyas alongwith Sh. Ram Kaushik, Advocate for the Respondents through Video Conferencing.

The present petition has been filed u/s 9 of the IBC by the Petitioner against the Leel Electrical Ltd, which is already under CIRP vide order dated 04.03.2020 passed in Company Petition No.(IB)189/ALD/2019.

In view of the above, the present petition is dismissed as having become infructuous.

Applicant is at liberty to file his claim, if any, before the RP/IRP in the aforesaid CIRP.



Dated : 14.12.2020

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Shubham Kr. Singh
(P.S.)*